## Monitoring activities of Panchayats

396.SHRI PRABHAT JHA: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has set up or is planning to set up any system for monitoring the activities of Panchayats;
  - (b) if so, the details thereof; and
- (c) if not, the steps being taken by Government to make Panchayats achieve their objective and to make them responsible?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) and (b) Ministry of Panchayati Raj reviews the functioning of Panchayati Raj Institutions (PRIs) in the States/UTs covered under Part-IX of the Constitution through review meetings and reports. Moreover, the Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) intends to incentivize States for empowerment of Panchayats and enhancing accountability through a detailed review. Local Self Government Institutions (Panchayats) is a State subject. Accordingly, monitoring of activities of Panchayats is in the domain of the respective State.

(c) Does not arise.

## Recognition of Girijana Tandas

- 397. SHRIMATI T. RATNA BAI: Will the Minister of PANCHAYATI RAJ be pleased to state:
- (a) whether Government has received any proposal to recognise the girijana tandas where more than 500 people live in the agency areas of gram panchayats in Andhra Pradesh;
  - (b) if so, the details thereof and the action taken thereon;
  - (c) if not, by when such proposal would be implemented; and
- (d) the funds released for the present tandas in each State especially in East and West Godavari districts in agency areas of Andhra Pradesh?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) to (c) Union Government has not received any such proposal. It is purely a State subject relating to the State Government of Andhra Pradesh. However, the State Government of Andhra Pradesh has informed that it has received such proposal and the State Government is examining it.

(d) No funds have been released by the State Government of Andhra Pradesh to Tandas separately now.

## National level consultation with Panchayats

- 398. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of PANCHAYATI RAJ be pleased to state:
- (a) what concrete measures were adopted towards operationalisation of National Policy for Farmers after March, 2008 session of national level consultation with Panchayats;

Original notice of the question was received in Hindi.